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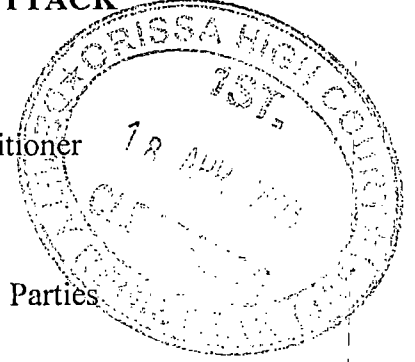
IN THE HIGH COURT OF ORISSA: CUTTACK

^{PIL}
W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

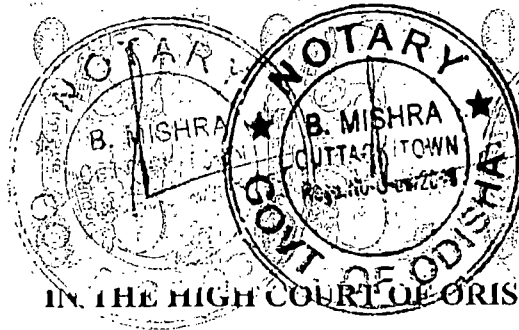


I N D E X

Sl. No.	Description of documents	Pages
1.	Affidavit on behalf of Collector & District Magistrate, Puri in compliance of Order dtd. 20.03.2023	1 - 3
2.	<u>Annexure - A.</u> Copy of letter No.600, dtd.14.03.2023	4 - 9
3.	<u>Annexure - B.</u> Copy of letter No.754 Dt. 27.03.2023	10 - 16
4.	<u>Annexure - C.</u> Copy of letter No.854, dtd.15.04.2023	17 - 18
5.	<u>Annexure - D.</u> Copy of letter No.812, dtd. 05.04.2023	19

Cuttack
Dtd.17.04.2023

ADDL. GOVERNMENT ADVOCATE



IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties


**AFFIDAVIT ON BEHALF OF COLLECTOR &
DISTRICT MAGISTRATE, PURI IN
COMPLIANCE OF ORDER DTD. 20.03.2023:**

I, Sri Subhransu Kumar Maharana, aged about 58 years, Son of late Kailash Chandra Maharana, at present working as District Social Security Officer, Puri, At/P.O./Dist.: Puri, do hereby solemnly affirm and state as follows:

1. That, I am working as District Social Security Officer, Puri w.e.f. 12.07.2022 and have been duly authorized to swear this Affidavit for and on behalf of the Collector, Puri.
2. That as per instruction of Govt. communicated Vide letter No.2015/SSEPD, dtd.13.03.2023 the information on the present living condition of the CLPs of Jibaramjee Palli and Sanjay jee Colony was communicated vide this Office letter No.600, dtd.14.03.2023 (Annexure-A). As per Order


Subhransu Kumar Maharana

District Social Security Officer
PURI


B. MISHRA
NOTARY, CUTTACK
ODISHA

dtd. 20.03.2023, a proposal of resettlement for rehabilitation of balance eight (8) families consisting of 27 members, construction of EWS houses are to be constructed within the premises of Niladri Nilaya Rehabilitation under Puri Municipality in respect of Sanjayjee Colony, Station Road, Puri through the Superintending Engineer, R&B, Puri. As per District Office letter No.22, dtd.02.01.2023, the Superintending Engineer, R&B, Puri Vide letter No.3195, dtd. 17.03.2023 has submitted a rough estimate for construction of the ten Residential Unit with an estimated cost of Rs.1,19,01,500/-. A copy of estimate has been submitted to Govt. in SSEPD Department Vide letter No.754 Dt. 29.03.2023 for provision of funds (Annexure -B) & Govt. in H & FW Department vide letter No.854, dtd.15.04.2023(Annexure - C).

3. That, recently a survey for provision of Grade-1 & Grade-2 shoes to the CLPs was conducted by the CRSR, Bhadrak in both the Colonies. As per survey, 99 beneficiaries out of 158 were found eligible for the shoes. According to the estimate towards the cost of the shoes, Rs.94,050/- has been released vide

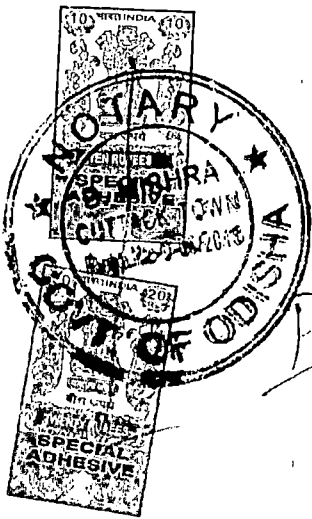

B. MISHRA
NOTARY, CUTTACK
ODISHA

Sebbeonukulumar Mahapatra

District Social Security Officer
PURI

letter No.812, dtd.05.04.2023 in favour of the CRSR Bhadrak (Annexure - D). The organization has assured to supply the shoes during the last week of current month.

- 4. That, the answering Opp. Party craves leave of this Hon'ble Court to make further submissions and file further Affidavits in support of the contentions, for an effective adjudication by the Hon'ble Court.
- 5. That, the facts stated above are true to the best of my knowledge and belief.



Identified by
Pradeep Kumar Jena
 Advocate's Clerk, 17/4/23
 Advocate General's Office
 Cuttack
 Dtd.17.04.2023

Subhoansu Kumar Maharana
 17.4.23
DEPONENT
 District Social Security Officer
 PUSA

Certified that cartridge papers are not available.

(Signature)
ADDL. GOVERNMENT ADVOCATE

Solemnly Sworn before me by... *Subhoansu Kumar Maharana*
 being identified by... *P.K. Jena* Advocate
 at Cuttack dated... *17/04/2023*

(Signature)
B. MISHRA
 NOTARY, CUTTACK
 ODISHA
 17/04/23

(Signature)
B. MISHRA
 NOTARY, CUTTACK,
 ODISHA

- 4 -

Annexure - A



OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI
(SSEPD Section)

Letter No 600 /Date 14/03/23 /

To

The Under Secretary to Govt.,
SSEPD Department, Odisha, Bhubaneswar

Sub:- Implementation of orders of Hon'ble High Court of Orissa in WP(C)
No.13403 of 2015 (Bipini Bihari Pradhan-Vrs-Stast e of Odisha &
others.

Ref:- Govt. L.No. 2015/SSEPD dt.13.3.2023

Sir,

In inviting a reference to the Govt. letter on the subject cited above, I
am to submit herewith the reports of the date-wise visits to the Leprosy
colonies along with a progress report on the implementation of "Umbrella
scheme for Rehabilitation of cured Leprosy persons" for favour of information
and necessary action at Govt. level.

Yours faithfully,

District Social Security Officer, Puri

Enclosure

- i. Visit Note dated
15.10.2022,31.10.2022,1.12.2022,17.12.2022,17.1.2023 & 1.2.2023
and 2.3.2023
- ii. Progress report on implementation of Umbrella scheme

True Copy Attested

12-4-23
District Social Security Officer
PURI

Information on the present living condition of the inmates of the cured leprosy persons of Jibaramjee palli and Sanjayjee colony under Puri Municipality

The door to door survey conducted by the DSSO as indicated below in respect of sanjayjee Colony, Station Road, Puri towards no. of CLP families/normal families without documents along with the strength of the family members of the families & No. of family already rehabilitated in the existing Niladri Nilaya Rehabilitation Centre for CLPs at Lokanath Road, Puri

No. of family resided	Total No. of family member	No. of normal family with members (without documents)	No. of family with member accommodate in Niladri Nilaya Rehabilitation Home	No. of family with members required to be Rehabilitated
30	68	9 family consisting of 27 members	13 families consisting of 14 members	8 families consisting of 27 members

As regards rehabilitation of 8 families consisting of 27 members, matter was finalized in a District Level meeting and it has been decided to construct houses through the R & B, Puri. In this connection, the R& B, Puri has been requested vide this office Letter No. 22 dt.2.1.2023 to submit the plan and estimate for such construction in the Niladri Nilaya Rehabilitation Centre of Puri Municipality. On receipt of plan and estimate from the R&B, Govt. will be moved for provision of funds. Matter has been reported to Govt. in SSEPD Deptt. vide L.NO. 2769 dt.29.12.2022.

As per instruction received from the Addl. Govt. Advocate, O/o-AG, Odisha, Cuttack vide his letter No.39865 Dt.18.08.2022, it is to be stated that as regards further development regarding implementation of various schemes for the CLPs, the Tahasildar, Puri has identified the Govt. land as detailed below and submitted the land schedule for establishment of a new colony for accommodation of 30 Nos. of family of CLPs in the identified area. Govt. have also been informed on the matter vide this office letter No. 1842 dt.09.09.2022.

Land Schedule

Mauza	KhataNo	Plot No	Area	Kissam
Alatunga	155(A/A)	90	Ac.0.660	Patita
Samanga	3206(Rakhita)	4742	Ac.0.500	Patita

As per the decision made in the 3rd meeting of the monitoring Committee communicated vide L.No. 7892/SSEPD dt. 20.10.2022, it was decided to relocate the inmates to come nearby place so that their lively hood will not be affected. So it was decided at Dist. level to rehabilitate the CLPs of Sanjayajee colony at the premises of Niladri Nilaya at Lokannath Road,Puri and accordingly the S.E., R&B has been requested to prepare P/Es.

[Signature]
17.11.23
District Social Security Officer
PURI

Umbrella Scheme

Govt. in SSEPD Department vide resolution No.1743/SSEPD have introduced Umbrella Scheme for rehabilitation of CLPs. The following assistance have been given to the CLPs in both the colonies of puri Municipality under the above scheme. In this regard a District Level Sub-Committee has been formed and visited both the colonies under the Chairmanship of ADM (P), Puri:

Pension Provided

- 366nos. of people are getting pension out of which 45 beneficiaries of 80 yrs& above are getting Rs.700/- per month, 16 beneficiaries with disability of 60% & above are getting Rs.700/- and the rest 305 beneficiaries are getting Rs.500/- per month under (MBPY) respectively.

Pre-Matric & Post-Matric Scholarship

- 91 children of cured leprosy persons have been provided Pre-matric and Post matric Scholarships during the year 2019-20 and 37 children have been provided Pre-matric and Post matric Scholarships during the year 2021-22

Marriage Incentive Support

- 14 nos. of parents have got Marriage Assistance of Rs.30,00,000/-each for their daughter's marriage.

Ration under PDS

- All the families in both the leprosy Colonies are getting ration under PDS.

Formation of SHG

- Two SHGs formed by the CLPs have been benefited with the revolving fund of Rs.50,000/-each out of (BBSA) under "Mission Khyamata".

Financial Assistance under "Mission Maa" to the cured leprosy woman affected by FANI

- Financial support of Rs.10,000/- each has been provided to 176 leprosy cured women under "Mission "Maa" in both the colonies.

Livelihood support

- 56 nos. of beneficiaries have been benefited with the livelihood support under BBSA Scheme.

True Copy Attested


17-4-22
District Social Security Officer
PURI

Accommodation in Niladri Nilaya under SAHAYA Scheme

- 50 CLPs have been accommodated in Niladri Nilaya Home under SAHAYA Scheme near Lokanath Road, Puri.

Aids & appliances including Orthosis & Prosthesis

- 30 nos. of eligible CLPs have been provided with tri-cycles with all aids & appliances including Orthosis & Prosthesis.

Supply of Grade-II MCR shoes in both the colonies

- As per survey conducted by the District Leprosy Officer, Puri, he has been requested vide this office letter No.1144 dt.24.06.2022 to ensure supply of Grade-I shoes. As regards supply of Grade-II shoes, 78 pairs at Jibaramjeeepalli & 7 Pairs at Sanjayjee Colony have been distributed.

Skill Development Programme

- The PD DUDA Puri has been requested vide this office letter No.1146 dt.24.06.2022 to depute an expert on OLM to both the colonies for individual counseling & selection of trade to impart skill development to the CLPs and RUDSET, Puri has identified to import training for 30 Nos. of beneficiaries.

Nomination of Nodal Person

- The following two nos. of nodal persons of the colonies have been nominated to share all information of the colonies.

Sl No	Name of the Nodal Person	Name of the Colony	Mobile No.
01	Rabi Narayan Parida	Jibaramjeeepalli	9861342491
02	Patitapaban Rout	Sanjayjee colony	7894903598

The Sub-Committee at District Level already constituted vide District Office Order No.2376, dtd.02.12.2021 have made frequent visits to both the Leprosy Colonies in order to ascertain the type of rehabilitation measures best suited for them and have taken the following measures.

The Dept. Attached

[Signature]
 13.4.22
 District Social Security Officer
 PURI

I. Removal of Garbage and unwanted Debris.

The removal of garbage and unwanted debris from the colonies was discussed in the meeting. The Asst. EO, Puri Municipality & Health Officer, Puri told that as per decision taken in the last meetings, Sanitation workers have been deployed on a regular basis for such removal from the colonies. Besides, the marshy land have been cleared inside the colonies which is the breeding place of mosquitoes. Mosquito oil in regular interval are being sprayed in the colonies. The Addl. District Magistrate requested the Asst. EO, Puri Municipality and the Leprosy Officer to submit the documentation along with the photographs of the removal of garbage and spraying of mosquito oil in a regular interval to this office for placement of the same before the Hon'ble Court as well as Govt.

II. Construction of additional toilets- i.e urgent construction of toilet in Sanjayjee Colony.

Need of additional toilets particularly in Sanjayjee colony, Station road, Puri was discussed in the meeting. 10 Nos. of temporary toilets i.e 5 each for male and females have been constructed. But water connection to the toilets is under process. The ADM (Rev) requested the EO, Puri Municipality to complete the process immediately and report compliance. The copies of the photographs of the toilets should be supplied to the District Office for necessary follow up action.

III. Regular visit of medical team at least once in a week and supply of self protection kit to the CLPs.

Medical facilities by the medical practitioner are being provided to the CLPs in both the colonies in a regular interval.

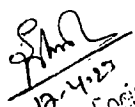
Issue of ration card under NFSA scheme.

Issue of ration card to the CLP families in both the colonies was discussed. The CSO told that 100 % of the families of Jibaramjeepalli & Sanjayjee colony have been supplied with ration card.

IV. Arrangement/ Availability of mobile ATM in both the colonies.

The mobile ATM facility by the ICICI Bank has been provided to both the colonies twice in a week.

The Copy Attested


12.4.23
District Social Security Officer
PURI

V. Other matters.

- a) That the sub-committee are visiting the Sanjayjee Colony within 3 weeks and interact with the CLPs towards different measures to be taken for improvement of their living condition. Photographs at the time of interaction are being taken up and the Leprosy Officer is submitting the documentation along with the photographs.
- b) The DSSO is submitting the detailed improvement status so far made in both the colonies for perusal of the sub-committee in each month.
- c) The EO, Puri Municipality has submitted a detailed list of CLPs participated and identified in the last BBSA camp held on 11.03.2022
- d) The EO, Puri Municipality has formed a committee at his level including the Leprosy Officer & Health Officer in the committee, who will prepare an exact database of the CLPs in both the colonies and submit the same before the sub-committee for discussion in the next meeting.

The General Secretary, Centre for Rehabilitation Services and Research (CRSR), Bhadrak Prasanti Bhabana, Dahanigadia, At/Po-Charmpa, Dist-Bhadrak has conducted a survey camp for supply of MCR foot wear of Grade-1 & Grade-2 to the cured leprosy persons as detailed below. The organization ;will supply the MCR foot wear within 15 days as assured.

Sl.No.	Name of Colony in which the Camps will be organized	No. of beneficiaries
1	Niladri Nilaya Leprosy Home	50
2	Jibaramjeepalli, Lokanath road, Puri	87
3	Sanjayjee Colony, Station Road, Puri	21
Total		158

While implementing the Govt. Resolution, the guidelines on BBSA Scheme as revised on 01.04.2018 and Guidelines under SAHAYA have also been followed.

[Handwritten Signature]
14.3.23

District Social Security Officer, Puri

True Copy Attested

[Handwritten Signature]
17.4.22
District Social Security Officer
PURI

- 10 -

Annexure - B



OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI
(SSEPD Section)

Letter No 754 / Date 29/03/23 /

To

The Under Secretary to Govt.,
SSEPD Department, Odisha, Bhubaneswar

Sub:- Submission of rough cost estimate for the work construction of 10 Nos. Residential unit for leprosy persons at Jibaramjee Colony, lokanath road, Puri for the year 2022-23 in WP(C) No.13403 of 2015 (Bipini Bihari Pradhan-Vrs-State of Odisha & others.

Ref:- This office letter No.2769, Dt.29.12.2022 & No.367 Dt.14.02.2023
Sir,

In continuation of this office letter on the subject cited above, I am to submit herewith the rough cost estimate for the work construction of 10 Nos. Residential unit for leprosy persons at Jibaramjee Colony, lokanath road, Puri for the year 2022-23 received from Superintending Engineer, (R&B) Division, Puri in WP(C) No.13403 of 2015 (Bipini Bihari Pradhan-Vrs-State of Odisha & others for favour of information and necessary action at Govt. level. Govt. may kindly consider provision of funds for the purpose.

Yours faithfully,

District Social Security Officer, Puri

Memo No. 755 Dt. 29/03/23

Copy to PA to Collector, Puri for kind information of Collector.

District Social Security Officer, Puri

True Copy Attested

17.4.23
District Social Security Officer
PURI

63
5.2.23



OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI
(SSEPD Section)

Letter No 22 / Date 02/01/23

To
The Superintendent Engineer,
R & B, Puri

Sub:- Submission of an estimate for construction of 10 houses at Niladri Nilaya Rehabilitation Centre of Puri Municipality, Jibaramjee Palli, Lokanath Road, Puri for Cured Leprosy Persons.

Sir,

In inviting to a reference on the subject cited above, I am to say that as per WP(C) Case No.13403/2015, Hon'ble High Court has passed order to rehabilitate Cured Leprosy Persons in Puri District. After door to door survey at Sanjayjee Colony Station Road, 10 families consisting of 27 members have been identified, who are in a need of Rehabilitation.

I am therefore, directed to request you to kindly submit an estimate for 10 houses for construction at Niladri Nilaya Rehabilitation Centre of Puri Municipality, Jibaramjee Palli, Lokanath Road, Puri

Yours Faithfully

[Signature]
21/1/23

District Social Security Officer, Puri

Memo No. 23 Dt. 02/01/23

Copy submitted to Project Director, DRDA Puri for favour of information & necessary action.

[Signature]
21/1/23

District Social Security Officer, Puri

Memo No. 24 Dt. 02/01/23

Copy submitted to Sub-Collector, Puri for favour of information & necessary action.

[Signature]
21/1/23

District Social Security Officer, Puri

Memo No. 25 Dt. 02/01/23

Copy to PA to Collector, Puri for for kind information of Collector.

[Signature]
21/1/23

District Social Security Officer, Puri

Memo No. 801 dt. 03/2/23

Memo No. 93

AE-III

[Handwritten notes:] Date 20.01.23 info to submit early estimate & placement of funds

Superintendent Engineer
Puri

[Handwritten:] 6-57

[Handwritten:] Copy to Mr. ABE (AS) SAs made for submitting any necessary action 21/1/23

[Handwritten:] 3/1

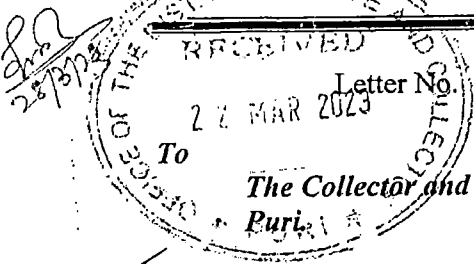
[Handwritten:] 17/1/23 District Social Security Officer, Puri



12

E-mail: eerbपुरी@yahoo.co.in
Phone / Fax: (06752)223433

**OFFICE OF THE SUPERINTENDING ENGINEER
PURI (R&B) DIVISION, PURI.**



Letter No. 3195/2022 Dt. 17/03/2023

DSSO
0
22/3/23

To
**The Collector and District Magistrate,
Puri.**

837
23/3/23

Sub:- Submission of the rough cost estimate for the work "Construction of 10 Nos Residential Unit for Leprosy persons at Jivraji Palli near Lokanath Road, Puri for 2022-23"

Ref: - Your Good Office Letter No 22 (SSEPD Section) Dt. 02.01.2023

Sir,

In inviting a kind reference to the subject cited above, it is to submit herewith the rough cost estimate for the work "Construction of 10 Nos Residential Unit for Leprosy persons at Jivraji Palli near Lokanath Road, Puri for 2022-23" amounting to Rs. 1,19,01,500.00 for administrative approval and placement of fund.

Encl: - Estimates = 2 Sets.

Yours faithfully,

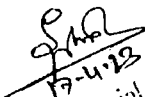

Superintending Engineer,
Puri (R&B) Division, Puri
15/03/2023

Memo No. 3196 Date. 17/03/2023

Copy forwarded to Assistant Executive Engineer, Building Sub-Division, Puri for information.


Superintending Engineer,
Puri (R&B) Division, Puri
15/03/2023

True Copy Attested


19-4-23
District Social Security Officer
PURI



GOVERNMENT OF ODISHA

WORKS DEPARTMENT

Rough cost estimate for the work:-

"Construction of 10 Nos Residential unit for leprosy persons at Jivraji palli near Lokanath road Puri for 2022-23"

Estimated Cost: - Rs. 1,19,01,500.00

True Copy Attested



District Social Security Officer
PURI

Office of the Superintending Engineer
Puri (R&B) Division, Puri

- 14 -

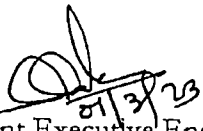
REPORT


This rough cost estimate amounting to Rs. 1,19,01,500.00 has been prepared to meet the probable expenditure for the work "Construction of 28 Nos Residential unit for leprosy persons at jivraji palli near Lokanath road Puri for 2022-23"

This estimate has been prepared as per direction of higher authority. Accordingly, this estimate has been prepared as per Plinth area cost basis vide Chief Engineer (Building) Odisha, Bhubaneswar Letter No 17111 Dt. 02.04.2019. This estimate has been prepared for administrative approval and placement of funds.

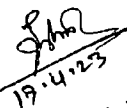
The Odisha Detailed standard specification will be followed during execution of the work.


Assistant Engineer
Building Section No-III, Puri


Assistant Executive Engineer
Building Sub-division, Puri


Superintending Engineer
Puri (R&B) Division, Puri

True Copy Attested


19.4.23
District Social Security Officer
PURI

**Rough Cost estimate for the work - "Construction of 10 Nos Residential unit
for leprosy persons at jivraji palli near Lokanath road Puri for 2022-23"**

15

I.No	Description of items	Quantity	Amount
SPECIFICATION			
a)	RCC frame structure		
b)	RCC flat roof		
c)	9" thick flyash brick masonry wall in C.M (1:6)		
d)	Vitrified tile flooring		
PLINTH AREA OF BUILDING			
Ground floor	(1 x 98'-9" x 19'-4")	1908.84 Sft	
	(1 x 31'-4" x 19'-4")	605.61 Sft	
	(1 x 12'-0" x 4'-0")	48.00 Sft	
		<u>2562.45 Sft</u>	
Head room (2nd floor)	(1 x 16'-0" x 12'-0")	192.00 Sft	
Cost of the Building			
a)	Ground floor	2562.45 Sft	
	@ Rs 1639.00 / Sft		Rs 4199856.00
b)	Head room	192.00 Sft	
	@ Rs 1530.00 / Sft		Rs 293760.00
c)	Vitrified tile flooring (Gf)	2562.45 Sft	
	@ Rs 84.00 / Sft		Rs 215246.00
d)	Vitrified tile dadoo (Gf)	512.49 Sft	
	@ Rs 101.00 / Sft		Rs 51761.00
e)	Compound wall 10" thick	350.00 Rft	
	@ Rs 1229.00 / Rft		Rs 430150.00
			<u>Rs 5190773.00</u>
f)	Add for Electrical Installation Internal 15% =		Rs 778616.00
g)	Add for Electrical Installation External 15% =		Rs 778616.00
h)	Add for P.H. Installation Internal 15% =		Rs 778616.00
i)	Add for P.H. Installation External 15% =		Rs 778616.00
			<u>Rs 8305237.00</u>
j)	Quality Control 1% =		Rs 83052.00
k)	Add for site development and approach road		Rs 500000.00
l)	Add for Fire Fighting System		Rs 500000.00
m)	Add for Dismantling RCC roof & AC sheet roof		Rs 500000.00
			<u>Rs 9888289.00</u>
	Contingency 1% =		Rs 98883.00
	Labour Cess 1% =		Rs 98883.00
			<u>Rs 10086055.00</u>
	Add for G.S.T @ 18% =		Rs 1815490.00
			<u>Rs 11901545.00</u>
	Say		Rs 11901500.00

[Signature]
Assistant Engineer
Building Section No-III, Puri

[Signature]
Assistant Executive Engineer
Building Sub division, Puri

[Signature]
Superintending Engineer
Puri (R&B) Division, Puri

True Copy Attached

[Signature]
13-4-23
District Social Security Officer
PURI

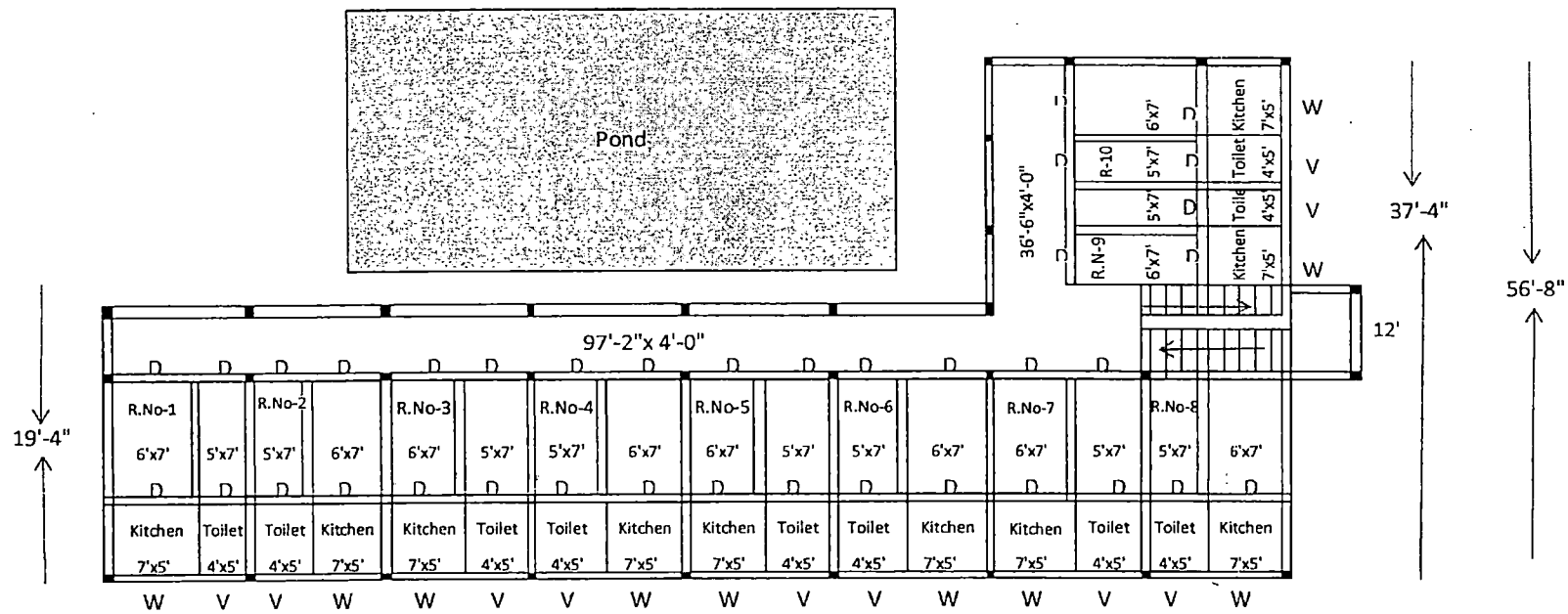
- 16 -

LINE PLAN OF 10 NOS RESIDENTIAL UNIT FOR LEPROSY PERSONS AT JIVRAJI PALLI NEAR LOKANATH ROAD , PURI-2022-23

Main Road



GROUND FLOOR



19'-4"

97'-2" x 4'-0"

36'-6" x 4'-0"

37'-4"

56'-8"

12'

98'-9"

[Signature]
12/11/23

Assistant Engineer
Building Section No-III, Puri

[Signature]
01/3/23
Assistant Executive Engineer
Building Sub-division, Puri

[Signature]
13/03/2023
Superintending Engineer
Puri (R&B) Division, Puri

True Copy Attested

[Signature]
District Social Security Officer
PURI



Amexure - C

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI
(SSEPD Section)

No. 854 / Date 15/04/23 /

To

The Commissioner-cum-Secretary to Govt.,
H & FW Department, Odisha, Bhubaneswar

Sub:- Submission of rough cost estimate for the work construction of 10 Nos. Residential unit for leprosy persons at Jibaramjee Colony, lokanath road, Puri for the year 2022-23 in WP(C) No.13403 of 2015 (Bipini Bihari Pradhan-Vrs-State of Odisha & others.

Ref:- This office letter No.2769, Dt.29.12.2022 & No.367 Dt.14.02.2023 & No. 754 dt.24.3.2023

Sir,

In inviting a reference to the subject cited above, I am to say that the Hon'ble high Court in WP(C) No.13403 of 2015 (Bipini Bihari Pradhan-Vrs-State of Odisha & others has been directing to take steps for relocation/Rehabilitation of CLPs residing in the Sanjayjee Colony, Station Road Puri which is established on the land of Railway.

In this regard the Tahsildar, Puri has identified 2 patches of land for resettlement of the CLPs of the above leprosy colony in the outskirts of Puri town, which has been communicated to Govt. vide letter No. 1842 dt.09.09.2022 of DSSO, Puri.

However In the 3rd meeting of the monitoring Committee under the Chairmanship of Commissioner cum Secretary, SSEPD Department communicated vide L.No. 7892/SSEPD dt. 20.10.2022, it was suggested by the Amicus Curie to relocate the inmates of the colony to a nearby place so that their livelihood will not be affected

In view of the order of Hon'ble High Court and suggestion of Amicus Curie, it was felt to resettle the CLPs of Sanjayjee Colony in the premises of Niladri Nilay (Rehabilitation home for Beggars and leprosy) which is in the vicinity of other leprosy colony i.e. Jibaramjee Colony, Lokanath Road, Puri.

Accordingly, the door-to-door survey was conducted by the DSSO in the Sanjayjee Colony, Station Road, Puri and the survey report revealed the following in details.

No. of family resided	Total No. of family member	No. of normal family with members (without CLP documents)	No. of CLP family with member already accommodated in Niladri Nilaya Rehabilitation Home	No. of CLP family with members required to be Rehabilitated
30	68	9 family consisting of 27 members	13 families consisting of 14 members	8 families consisting of 27 members

District Social Security Officer
PURI

Accordingly, the S.E., R&B, Puri was requested to prepare and submit an estimate for providing EWS accommodations for 10 families. (existing 8 families + 2 extra) vide this office letter No.22 Dt.02.01.2023 (Annexure-A). The Superintending Engineer, R&B, Puri has submitted a rough estimate for construction of the above residential unit with an estimated cost of Rs.1,19,01,500/-. A copy of estimate has been submitted to Govt. in SSEPD Department vide this office letter No.754 Dt. 24.03.2023 (Annexure-A1) for provision of funds.

I would therefore, request that necessary approval may be kindly be accorded for construction of EWS houses for resettlement of 8 families of CLPs of Sanjayajee colony and placement of funds thereof for settlement of a long pending issue.

Yours faithfully,

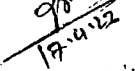

Collector, Puri

Memo No. 855 Dt. 15/04/23

Copy submitted to the Commissioner-cum-Secretary, SSEPD Department, Odisha, Bhubaneswar for information & necessary action.


Collector, Puri

True Copy Attached


17-4-23
District Social Security Officer
PURI

- 19 -

Annexure - D



OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI
(SSEPD Section)

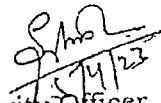
Order No. 812 / date.05.04.2023/

Sanction is hereby accorded for Rs. 94,050/- (Rupees Ninety Four Thousand Fifty) only for payment in favour of Centre for Rehabilitation Services & Research (CRSR) towards supply of MCR foot wear of grade-1 & grade-2 to the Cured Leprosy Persons.

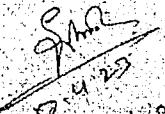

7/5/23
District Social Security Officer, Puri

Memo No. 813 Date. 05/04/2023.

Copy to Gen. Secretary, Centre for Rehabilitation Services & Research (CRSR), Bhadrak for information.


7/5/23
District Social Security Officer, Puri

True Copy Attached.


7-4-23
District Social Security Officer
PURI

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ACKNOWLEDGEMENT SLIP

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BENCH-1)**

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Date Of Receiving : 20/04/2023

Time : 10:46:50 AM

Case No : **WP(C) 13403/2015**

Received From : Respondent

Filed By: ADDL.GOV.T.ADVOCATE

Document(s) Filed :

70- AFFIDAVIT -e-Filing hard copy(Govt.)